

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 18th April, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 156/2016(CZ) (M.A.No.128/17)	Kuldeep Singh Parihar Vs. State of M.P. & 11 Ors.	Mr. Mohd. Arif Sheikh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 80/2016(CZ) (M.A.No.926/16)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Rohit Sharma, Adv. Mr. Om ShankarShrivastav, Adv.	
3.	Original Application No. 117/2014 (CZ)	Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey, Applicant in person Mr. Alkesh Agarwal, Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 319/2014(CZ)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Mr. Sidharth Singh Chouhan, Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
5.	Original Application No. 150/2016(CZ)	Devi Prasad Vyas Vs. Environment Protection Corporation, Sehore (M.P.) & 6 Ors.	Mr. Anurag Tripathi, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
6.	Appeal No. 19/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rishi Raj Saxena, Adv.	
7.	Appeal No. 20/2016(CZ)	Narendra Singh Vs M.P.SEIAA & 6 Ors.	Mr. Rishi Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Om shanka rShrivastava, Adv.	

8.	Appeal No. 08/2017(CZ) (M.A.No.89/17) (M.A.No.90/17)	Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors.	Mr. Mehul Bharadwaj, Adv. Mr. Akash Telang, Adv.	
9.	Appeal No. 09/2017(CZ) (M.A.No.91/17) (M.A.No.92/17)	Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors.	Mr. Mehul Bharadwaj, Adv.	
10.	Appeal No. 10/2017(CZ) (M.A.No.93/17) (M.A.No.94/17)	Pradeep Kumar Dubey Vs. MP SEIAA & 5 Ors.	Mr. Mehul Bharadwaj, Adv.	
11.	Appeal No. 06/2017(CZ) (M.A.No.63/17) (M.A.No.131/17)	Vikas Enterprises Vs RSPCB & Anr.	Mr. Om Shankar Shrivastava, Adv. Mr. Anurag Tripathi, Adv. Mr. Sandeep Singh, Adv.	
12.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	
14.	Original Application No. 113/2015(CZ)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Yadvendra Yadav, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	

Date: 18th April, 2017

Time : 2.30 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
15.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in